

IN THE NATIONAL GREEN TRIBUNAL PRINCIPAL BENCH, NEW DELHI

O.A. NO. 816/ 2022

IN THE MATTER OF:

KARTIK MITTAL

..... PETITIONER

ANJALI SHARMA . .

VERSUS

.... RESPONDENT

INDEX

NDOH 16/12/2024

S NO.	PARTICULRS	PAGE NO.
1	STATUS REPORT ON BEHALF OF RESPONDENT/ MCD IN THE SHAPE OF AFFIDAVIT OF SH. DEEPAK GOEL S/O LATE SH. H.O.P GOEL, AGED ABOUT 50 YEARS, PRESENTLY POSTED . AS EXECUTIVE ENGINEER (BUILDING-ID. SHAHDARA NORTHZONE, MUNICIPAL CORPORATION OF DELID. IN RESPECT OF PROPERTY BEARING NO. 1575A, GALI HIRA SINGH< RR BLOCK NA VEEN SHAHDARA< DELHI.	1 -6

Through



PUJA KALRA

Advocate for the RESPONDENT MCD

Standing Counsel for MCD

ENR- D/1278/1999

Off:-38/5 East Patel Nagar. New Delhi-8

Mobile no. 9312839323

NEW DELHI
DATED 11/12/2024

IN THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
APPLICATION NO. 816/ 2022

IN THE MATTER OF:

KARTIK MITTAL

.....PETITIONER

VERSUS

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.....RESPONDENT

DOH: 16.12.2024

STATUS REPORT ON BEHALF OF RESPONDENT/ MCD IN THE SHAPE OF AFFIDAVIT OF SH. DEEPAK GOEL S/O LATE SH. H.O.P GOEL, AGED ABOUT 50 YEARS, PRESENTLY POSTED AS EXECUTIVE ENGINEER (BUILDING-II), SHAHDARA NORTHZONE, MUNICIPAL CORPORATION OF DELHI. IN RESPECT OF PROPERTY BEARING NO. 1575A, GALI HIRA SINGH< RR BLOCK NAVEEN SHAHDARA< DELHI.

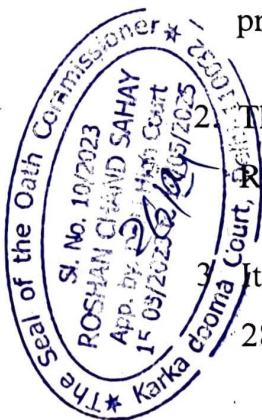
MOST RESPECTFULLY SHOWETH: -

I, Deepak Goel S/o Sh. H.O.P. Goel, aged about 50 years, presently posted as Executive Engineer (B)-II, Shahdara North Zone, New Delhi do hereby solemnly affirm and declare as under: -

1. That I am working with the answering Respondent and have been authorized to depose the present affidavit. That I am conversant with the facts of the present case and am competent to depose the present affidavit, in my official capacity.

2. That the Hon'ble Court vide order dated 21.12.2022 has directed Respondent/MCD to file the Status report.

It is to submit that the subject property has been again inspected on 28.11.2024 in reference to above said order dated 21.12.2022.



- 4. It is to submit the no construction activity found at the premises nor any construction material found during the inspection.
- 5. It is to submit that during the inspection two rooms at top floor exists, which are constructed prior to filing of above said application.
- 6. It is to submit that the Demolition waste/Debris not found at roof of the premises at the time of inspection, as per enquiry it has been found that the Demolition waste/Debris has been removed by the owner after passing the above said orders dated 21.12.2022 (photographs is enclosed as Annexure R1).
- 7. It is to submit that the walls & columns so raised by the owner prior to above said orders are found to be demolished during the inspection (enclosed as Annexure R2, R3).
- 8. It is to submit that no dust generated material found during the inspection.

By Kalyan
 Identify the Deponent who has signed in Mr. P12.3

[Signature]
 DEPONENT

VERIFICATION 09 DEC 2024

Verified at New Delhi on this ___ day of December, 2024 that the contents of the above affidavit are true and correct as per the



official record maintained and information made available in this regard. No part of it is false and nothing has been concealed therefrom.
 CERTIFIED THAT THE DEPONENT *[Signature]*
 No./Sri/Km. *[Signature]*
 S/o. W/o. D/o. *[Signature]*
 R/o. *[Signature]*
 Identified by *[Signature]*
 has solemnly affirmed before me at Delhi
 on *09 DEC 2024* at Sl. No. *[Signature]*
 that the contents of the affidavit which have
 been read & explained to him are true and
 correct to all intents and purposes.

[Signature]
 DEPONENT

IN THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
APPLICATION NO. 816/ 2022

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.....RESPONDENT

DOH: 16.12.2024

AFFIDAVIT

I, Deepak Goel S/o Sh. H.O.P. Goel Aged about 50 years, presently posted as Executive Engineer (B)-II, Shahdara North Zone, Delhi do hereby solemnly affirm and declare as under: -

1. That the deponent is presently posted as Executive Engineer (Building)-II, Shahdara (North) Zone, Municipal Corporation of Delhi, Keshav Chowk, G. T. Road, Shahdara, Delhi-110053 and well conversant with the facts and circumstances of the present case and competent to swear the present affidavit in his official capacity on the basis of record.

That the contents of accompanying Status Report have been drafted by my counsel and same may be read as part and parcel of this affidavit and nothing has been concealed therefrom.

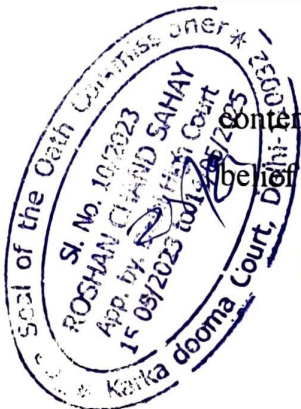
DEPONENT

VERIFICATION: 09 DEC 2024

Verified at Delhi on this _____ day of December, 2024 that the contents of this affidavit are true and correct to the best of my knowledge and belief and nothing has been concealed therefrom. Identified by me at Delhi on this _____ day of _____ 2024 at St. No. _____ of the affidavit which have been read & explained to him are true and correct to his knowledge.

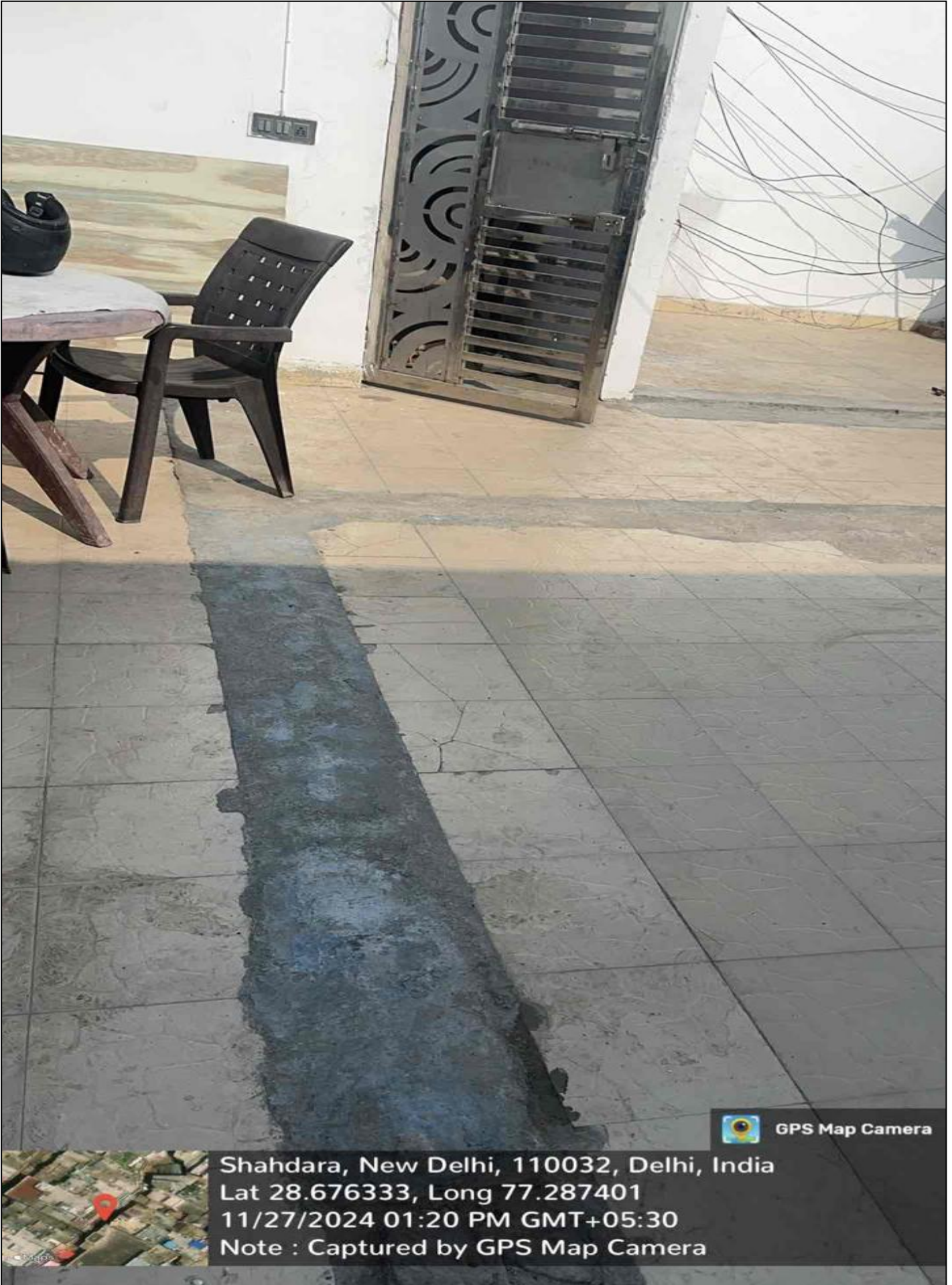
DEPONENT

By Kalyan
I solemnly affirm and declare that the contents of this affidavit are true and correct to the best of my knowledge and belief and nothing has been concealed therefrom.



09 DEC 2024






 GPS Map Camera

Shahdara, New Delhi, 110032, Delhi, India
Lat 28.676333, Long 77.287401
11/27/2024 01:20 PM GMT+05:30
Note : Captured by GPS Map Camera



 GPS Map Camera

Shahdara, New Delhi, 110032, Delhi, India
Lat 28.676312, Long 77.287486
11/27/2024 01:21 PM GMT+05:30
Note : Captured by GPS Map Camera

